

[Shri P. Kolandaivelu]

Thus, as a result of this policy, they are unable to market their products because of the present adverse conditions and as a result, Rs. 75 lakhs worth of finished product has been accumulated. Unless these products move, the company will face the prospect of stopping further production and a consequential lay off of about 2500 workers, besides the huge loss in revenue.

- (xii) **Need for financial assistance to Orissa Government for buying adequate number of jeep mounted rigs for saline affected areas.**

SHRI SARAT DEB (Kendrapara) : Due to inadequate rains towards the fag end of last rainy seasons, most of the reservoirs of the major dams on Mahanadi, Brahmani and others are below the average level. As such, there is inadequate flow of sweet water in the concerned rivers. Most of the population that has settled in the tail end of these rivers and close to the sea. They depend on these river waters as their main source of drinking water and the people are facing acute problem as the water of these rivers has turned saline. Wells and tanks in the areas of Cuttack, Baleshwar, Ganjam and Puri districts have proved to be a failure due to salinity. Tube wells dug by rig machines have proved fruitful. Therefore, I would urge the Government of India to provide special funds for purchasing adequate number of jeep mounted rigs to the State for saline affected districts or provide such rigs earmarking them for the saline area.

- (xiii) **Demand for financial assistance to Andhra Pradesh Government for meeting severe drought situation in the State.**

SHRI B. N. REDDY (Miryalguda) : Mr. Speaker, Sir, the State of Andhra Pradesh is passing through a severe drought of rare dimension this year. Situation has assumed alarming proportions. As the State experienced continuous drought for the past six years, there is no drinking water, to fodder for cattle in the entire Telangana and Rayalseema areas. 685 out of 1100 mandals in the 19 district have been declared as drought affected. The State Government

has already submitted two memoranda so far requesting for a total assistance of Rs. 608 crores. Central team visited a number of drought affected districts in the State during October, 1985 and December, 1985. A nominal Central assistance of Rs. 32.29 crores have been allotted to be utilised by the end of March, 1986. The need of the hour is to clear all pending irrigation projects so as to extend irrigation facilities to drought affected areas. It is, therefore, requested that the Central Government extend assistance from 1.4.86 to 31.7.86 to combat the situation which is likely to deteriorate much further.

11.38 hrs.

RESOLUTION RE-DRAFT NATIONAL POLICY ON EDUCATION-1986 (*Contd.*)

[*English*]

MR. SPEAKER : The House will now take up further discussion on the following Resolution moved by Shri P.V. Narasimha Rao on the 6th May, 1986 namely :—

“This House approves of the Draft National Policy on Education—1986, laid on the Table of the House on 2nd May, 1986.”

Now, Shri P.M. Sayeed.

SHRI P.M. SAYEED (Lakshadweep) : Mr. Speaker, Sir, we have before us a very important document on which many of our Members have already deliberated. This is a well-drafted document and the Government is determined to go for a fuller utilisation of the human resources in holding the development of the country.

Sir, this is not for the first time we have such document presented in the House. In 1968, also we had a draft on National Education Policy. The problem still remains, if you look at it, if not more as such. Sir, the National Education Policy, if it is going to be strictly monitored and implemented, the